

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/ (IB)/2017

NAME OF THE PETITIONER(S)

: MECH ENGINEERS & ERECTORS PVT LTD

NAME OF THE RESPONDENT(S)

: EVERSENDAL CONSTRUCTION PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. MOHAMIMED SADHIQUEDIN

ORDER

Counsel for petitioner present. Counsel for respondent present and submitted that there is chance for settlement and sought time for submitting a proposal. Time extended at request. Put up on 20.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)

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